

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

NO. O.A. 960 of 1996.

Date of Order: 18.11.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Dr. B.C. Sarma, Administrative Member.

SK. MD. SULAIMAN

-VS-

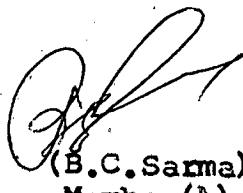
UNION OF INDIA & ORS.

For the petitioner: Sk. M. Hossain/Mr. A. Chakraborty,
counsel.
For the respondents: Mrs. U. Sanyal, counsel.

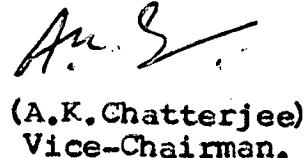
O R D E R

Both sides are present.

Hearing the 1d. counsel for the parties, we consider that it is a fit case for adjudication. The application is accordingly admitted and be listed for hearing before the Single Bench on 7.1.97. Reply be filed in 4 weeks.



(B.C. Sarma)
Member(A)



(A.K. Chatterjee)
Vice-Chairman.